

[Print](#)**Defective Case Register from 2026-02-09 to 2026-02-09**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/4164/2026	DEBASNAN DAS	2026-02-09	Lower Court case No. and Court name mentioned in petition not tally with the Rejection order. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
2	D-BLAPL/4105/2026	UMA SHANKAR PATEL	2026-02-09	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
3	D-WP(C)/5617/2026	MANAS PATI	2026-02-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
4	D-WP(C)/5186/2026	SADASIVA PATRA (1)	2026-02-09	1. In Index , In annexure-5 order date wrongly furnished.
5	D-BLAPL/4212/2026	SULOCHANA PATRO	2026-02-09	1. Signature of the petitioner in v. nama not tally with that of name mentioned in the cause title of the application.
6	D-RVWPET/53280/2025		2026-02-09	Put up for SR after filing of cause title in wp (c) .
7	D-WP(C)/5551/2026	SANJIB KUMAR BHANJADEO	2026-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.
8	D-BLAPL/4102/2026	PRABIR KUMAR RAY	2026-02-09	.Name Of The Filing Advocate Not In Capital Letters In The Petition
9	D-BLAPL/4154/2026	AMARENDRA SAHOO	2026-02-09	1.Lower Court case nomenclature incorrectly mentioned in petition. 2.Annexures not indicated in between paragraphs 1-13 of the petition and page 8 and 10 .
10	D-WP(C)/5550/2026	ASIT KUMAR DASH	2026-02-09	.Receipt Showing Serv.copy To cg not Filed.
11	D-WP(C)/5272/2026	MANAS RANJAN KHATUA	2026-02-09	.Receipt Showing Serv.copy To Ag not Filed.
12	D-ABLAPL/4149/2026	PANCHANAN PANIGRAHI	2026-02-09	1. Date mentioned in Date Chart not correct.
13	D-ABLAPL/4221/2026	SOUDAMINI MAHANKUDA	2026-02-09	i) P.S. case no. mentioned in synopsis and Date chart not correct.ii) C.T. case no. mentioned in synopsis and cause title not tally with para-1 of the petition.iii) Page no. 19 and 21 not legible.
14	D-ABLAPL/4159/2026	PANCHANAN PANIGRAHI	2026-02-09	. Name of Deponent mentioned in Affirmation of Affidavit not correct. 2. Name of Pet. No.2 in CT not tally with signature.
15	D-CRLA/4129/2026	PABITRA KUMAR NAYAK	2026-02-09	Court Fee Rs.6.00 not paid 2.Code Wrongly indicated 3.Name of trial court not fully furnished in synopsis and being aggrieved para
16	D-BLAPL/4066/2026	UMA SHANKAR PATEL	2026-02-09	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
17	D-CRLA/4256/2026	DEBASNAN DAS	2026-02-09	Status of appellant not furnished\ 1-Original page Nos.21 and 22 of trial court judgement not properly arranged, 3-Trial court case No. not

				mention in synopsis,para-1,being aggrieved para and prayer
18	D-WP(C)/5513/2026	BRAHMANANDA TRIPATHY	2026-02-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
19	D-ABLAPL/4243/2026	SANGRAMJIT PANDA	2026-02-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page marking of Synopsis and Date Chart in Index not correct. 2. Synopsis and Date Chart not signed by the Advocate
20	D-WP(C)/5424/2026	SUKANTA KUMAR MISHRA	2026-02-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
21	D-BLAPL/4120/2026	JYOTIRMAYA SAHOO	2026-02-09	Hologram of Rs.50/- not affixed in V.nama.
22	D-ABLAPL/4157/2026	BINAYA BHUSAN ROUTRAY	2026-02-09	1. PS Case No. mentioned in Para 2 not correct. 2. Ann.1 page 11 not legible.
23	D-CONTC/5234/2026	RASHMI KANTA ACHARYA	2026-02-09	Code Not correct i) Date of order not correct in Index and Book mark.ii) wp(c) no. not mentioned in Reference certificate.
24	D-WA/5420/2026	SUKANTA KUMAR DALAI	2026-02-09	i) Page no. 27 not available. ii) wp(c) no. wrongly mention in prayer.
25	D-WP(C)/5546/2026	ANAND PRAKASH DAS	2026-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Synopsis and Date chart not alphabetic paginated in Index.2. Paragraph no. not correctly furnished in declaration in the I.A.2. L.A.A.fee of Rs.10/- not paid in V>Nama.3. Page nos.26 to 31 not neat and legible.4. Date not mentioned in I.A.affidavit.5. Petitioner signed in both affidavit without seal.6. Complete address of the petitioner not furnished in the cause title.
26	D-WP(C)/5576/2026	BINOD KUMAR HATI	2026-02-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of copy of said advertisement vide anne-1 and 9 not tally with Index.Page 26 36 43 44 45 47 49 and 50 not neat.Name of the Adv not mentioned capital letter in the v.nama.
27	D-WP(C)/5484/2026	T.N.MURTY	2026-02-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Not properly page marked.2.Nomenclature not correctly furnished in V>Nama,Affidavit and I.A..
28	D-WP(C)/5572/2026	PRANAB KUMAR GHOSE	2026-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Paragraph not mentioned in the affidavit. Page 63 and 65 184 to 188 not found. Name of the Adv not mentioned capital letter in the v.nama. 2..Receipt Showing Serv.copy To cg not Filed.
29	D-FAO/5549/2026	DURGESH NARAYAN RATH	2026-02-09	Period of Delay one day 2. Vakalatnama properly stamped, Executed and accepted - not proper stamped
30	D-WP(C)/5467/2026	AMLAN MOHNATY	2026-02-09	1-COURT FEE IS DEFICIENT. Rs.6.00 to be paid.
31	D-WP(C)/5499/2026	UMA CHARAN MISHRA	2026-02-09	Page no.43 54not neat.
32	D-CONTC/5017/2026	PRASANNA KUMAR NAYAK 1	2026-02-09	i) Wp(c) no. not furnished in Reference certificate.
33	D-CRLA/4273/2026	SABYASACHI MISHRA	2026-02-09	1. Nomenclature not correct in index synopsis prayer and affidavit.
34	D-CONTC/5078/2026	ADV.	2026-02-09	Code Not indicated. i) Reference certificate not furnished.ii) Sl. no. of the petition not correct.
35	D-WA/5126/2026	DILLIP KUMAR RAY	2026-02-09	Au fee Rs 2.25/- to be paid. 2.Status of the parties not furnished.
36	D-CONTC/3942/2026	SUDHANSU SEKHAR JENA	2026-02-09	Code NOT INDICATED 2. VERNACULAR CERTIFICATE NOT FURNISHED 2. PROOF OF POSTAL RECEIPT/COMMUNICATION OF ORDER IN CONTC. NO.8001/ 2023 TO TAHASILDAR NOT FILED. 3.NO WHERE MENTION THE STATUS OF PRESENT PETITIONER TO THE RELATION OF PETITIONER IN W.P(C) AND CONTC.PETITION.PUT UP FOR SR AFTER REMOVAL OF DEFECT
37	D-ABLAPL/4283/2026	PRASANT KUMAR BARIK	2026-02-09	Name of court not furnished in C.T.
38	D-CONTC/5041/2026	ADYASIDHI MISHRA	2026-02-09	i) Wp(c) no. mentioned in prayer of the petition not correct.
39	D-CONTC/5236/2026	ADV.	2026-02-09	i) Paragraph no. not correct in Affidavit.For further S.R. after filing of date of production of the order.
40	D-CONTC/5038/2026	ADV.	2026-02-09	i) wP(c) no. not furnished in Reference certificate.
41	D-FAO/5578/2026	PRASANTA KUMAR MAHALI	2026-02-09	Period of Delay 33 days
42	D-CRLMC/4260/2026	RAMANI KANTA PATTANAİK	2026-02-09	1. As per V.nama,name and address of the petitioner no. 3 not furnished in the cause title.
43	D-WA/5144/2026	BINAYA KUMAR MOHANTY	2026-02-09	1.IN V.NAMA ,TITLE OF FATHER OF PETITIONER IS WRONG 2.IN I.A NO.601/2026 ANNEX-5 BE REPLACED EVERYWHERE AS ANNEX-6 AND DATE and MONTH(IN THE MATTER OF) IS WRONG 3.DECLARATION OF I.A NO.600/2026 BE PAGE NO.04.ABOVE ALL,QUESTION OF MAINTAINABILITY OF W.A AGAINST ORDER PASSED IN C.M.P FOR C.S

44	D-ABLAPL/4117/2026	ALOK KUMAR PANDA	2026-02-09	1. Name of PS not mentioned in the Address of Pet. in CT.
45	D-ABLAPL/4216/2026	SUDHANSU PRASAD MAHAPATRA	2026-02-09	1.Name of the deponent not tally with cause title. 2..Subject Code incorrectly Mentioned 3..Name Of The Filing Advocate Not In Capital Letters In The Petition
46	D-ABLAPL/4218/2026	MRITUNJAY BANERJEE	2026-02-09	i) Year of the G.R. case no. mentioned in para 2 of the petition not tally with para -1 of the petition.ii) Paragraph no. not mentioned in Affidavit.
47	D-BLAPL/2845/2026	RAJIB LOCHAN PATTNAIK	2026-02-09	i)Written F.I.R. copy not in F. I. R. under annexure-1.
48	D-ABLAPL/4123/2026	SAPAN KUMAR LENKA	2026-02-09	1. Ann.1 not attested.
49	D-BLAPL/4270/2026	AMLAN SHAKTI PAUL	2026-02-09	1. P.S. no. not correct in para.1 of petition.2. Name of the court not correct in synopsis and petition with prayer
50	D-CRLMC/4264/2026	TARA PRASAD MOHAPATRA	2026-02-09	1. As per impugned order under Annexure-2, the name of the Lower court and S.T.Case No. does not tally with Synopsis and petition.
51	D-ABLAPL/4305/2026	UMESH KUMAR LENKA	2026-02-09	.Receipt Showing Serv.copy To Vigilance not Filed.
52	D-ABLAPL/4307/2026	JYOTIRMAYA SAHOO	2026-02-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.50/- not paid in the v.nama.
53	D-BLAPL/4274/2026	RAJENDRA NARAYAN ROUT	2026-02-09	Honble Court not tally with cause title and Rejection order.
54	D-CRLA/40203/2025	KISHORE KUMAR NAIK	2026-02-09	Period of Delay 15 days (I.A. for condonation of delay not filed) 2.Signature of appellant not match with cause title 3.Status of appellant not furnished 4.Code Wrongly indicated 5. Informant/victim not made a respondent, 6.Averment taken in the matter of para in cause title seems wrong, 7.Binig aggrieved para not furnished before the Grounds, 8. The name of trail court wrongly mentioned grounds para-XII and prayer par and I.A. 9. Trial court case No. not fully furnished in prayer para and entire I.A. 10. BLAPL.No.11880/2025 not furnished in reference certificate, 11-Annexure-7 not attested
55	D-CRLMC/4124/2026	ANJAN KUMAR BISWAL	2026-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the deponent in affidavit does not tally with solemnly affirmation para.
56	D-WP(C)/5397/2026	BASUDEV BARIK	2026-02-09	Year of file and Dist .of op- 3 not correct in cause title.
57	D-WP(C)/5341/2026	SAROJ KUMAR PADHY	2026-02-09	1. In affidavit, petitioners name wrongly furnished. 2. Page no 10 and 11 not legible
58	D-WP(C)/5522/2026	PRAFULLA KUMAR KAR	2026-02-09	Synopsis and date chart not furnished.
59	D-CRLMC/4211/2026	RAKESH BEHERA	2026-02-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.30 not filed.2.Signature of the petitioner no.2 in V.Nama does not tally with cause title.
60	D-CRLMC/4237/2026	RAKESH KUMAR DAS	2026-02-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.2 in V.nama does not tally with cause title.
61	D-WP(C)/5447/2026	PADMALAYA MOHAPATRA	2026-02-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Serial no-2 in the affidavit not mentioned.
62	D-WA/745/2026	SUDHANSU SEKHAR JENA	2026-02-09	not proper appeal format, IA filed for amendment, further SR after disposal of IA reg amendment,IA no 473/ 26 name of advocate does not tally with vakalatnama, further SR after verify annex-6
63	D-CRLMC/4191/2026	CHITTA RANJAN SAHU	2026-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Copy of charge sheet to be filed.2.Age of the deponent in affidavit does not tally with declaration.
64	D-CRLMC/4242/2026	SAMARENDRA MOHANTY	2026-02-09	1. Paragraph no. not correctly furnished in the petition.2.C Copy/ Free copy of D.V.case No.5/2025 under Annexure-1 to be filed. 3.Subject Code incorrectly Mentioned
65	D-BLAPL/4188/2026	RANJITA SINGH	2026-02-09	Hologram of Rs.50/- not affixed in V.nama. 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
66	D-CRLMC/4254/2026	LALATENDU SAMANTARAY	2026-02-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.11 18 and 19 not neat and legible.
67	D-BLAPL/4222/2026	SATYANARAYAN MISHRA	2026-02-09	Page No.19 not properly arranged.
68	D-CRLMC/4205/2026	PRAVASH CHANDRA JENA	2026-02-09	1. As per impugned order under Annexure-2,S.T.Case No. not furnished in the cause title.
69	D-WP(C)/5452/2026	SATYA NARAYAN JENA	2026-02-09	1.Page no.25 not legible.2.D.C.fee of Rs.12 /- to be paid on v.nama.
70	D-WP(C)/5540/2026	ASHOK KUMAR BEHERA	2026-02-09	page no.50 not legible.
71	D-RSA/5453/2026	ASHOK DAS	2026-02-09	1. Court Fee Rs. 5684.25/- payable not paid 2. Court fee payable not correctly furnished . 3.Name of appellate/trial court and date of judgement not furnished in the prayer.4. As per index . annexs. 1 and 2 not furnished in page nos. 12 and 25
72	D-RSA/5580/2026	SAMIR KUMAR MISHRA(SR. ADV.)	2026-02-09	1.D.C. fees of RS. 2832.25 to be paid. 2. As per index annexs. 1 and 2 not furnished page in page nos. 12 and 26. 3.D.C. fee Rs. 50/- to be paid on v.nama.

73	D-WP(C)/5531/2026	BIBHUTI BHUSAN SWAIN	2026-02-09	page no.9 partially legible
74	D-RSA/5441/2026	SAIBRATA RATH	2026-02-09	1.Date mentioned under A-1 be corrected in the Index.2.C.Fee Payable be corrected
75	D-CONTC/5374/2026	ADV	2026-02-09	Code NOT INDICATED
76	D-CMAPL/5473/2026	MANAS RANJAN DHAL	2026-02-09	1. C. copy of impugned order not filed. 2.Code Incorrect. i) Synopsis and date chart are not filed. ii) Reference certificate not furnished.Serial no not correctly mention in Ans. as well as Index. iii) Undertaking for translated copy of odia not filed. Put up for SR after filing of c. copy of impugned order and removal of defects.
77	D-RPFAM/5392/2026	RABINDRA NATH DEBATA	2026-02-09	Vakalatnama properly stamped, Executed and accepted -not proper stamped
78	D-WP(C)/5507/2026	BRAHMANANDA TRIPATHY	2026-02-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
79	D-RVWPET/5377/2026	ADV.	2026-02-09	Put up for SR after filing of c. copy of impugned order.
80	D-WP(C)/5503/2026	SIBA PRASAD PATRA	2026-02-09	welfare fund of rs. 50/- not paid.
81	D-WP(C)/5468/2026	SANGRAM JENA	2026-02-09	Page 15 and 16 not neat
82	D-WP(C)/5445/2026	SUBHRANSU BHUSAN MOHANTY	2026-02-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Page nos. 17 to 19 not neat and legible.2.Page no.33 not filed
83	D-MACA/5357/2026	PRASANTA KUMAR MAHALI	2026-02-09	further SR after furnish valuatin as well as court fee payable 2. Provision of Law furnished without year 3. further SR after disposal of IA reg limitation , statutory deposit not made , IA filed
84	D-WP(C)/5561/2026	SUJYOTI KUMAR DAS	2026-02-09	.Receipt Showing Serv.copy To ct not Filed.
85	D-WA/5203/2026	SUSHANTA KUMAR JOSHI	2026-02-09	Put up for SR after filing of c. copy of impugned order.
86	D-ABLAPL/4142/2026	SUSANTA KUMAR SAHU	2026-02-09	1. Name of Deponent mentioned in Affirmation of Affidavit not correct.
87	D-BLAPL/4184/2026	DALIRANI BEHURAY	2026-02-09	Case pending before the Lower Court incorrectly mentioned in petition.
88	D-WP(C)/5346/2026	JNANESH MOHANTY	2026-02-09	Annex-9 instead of Annex-12 in the petition copy.
89	D-WP(C)/5362/2026	ASHOK KUMAR MISRA	2026-02-09	1.Age of the Petitioner Not Correctly furnished in Affidavit with Cause Title
90	D-WP(C)/5317/2026	MUKUNDA CHANDRA MISHRA	2026-02-09	8-CAUSE TITLE NOT IN ORDER.
91	D-BLAPL/4186/2026	AMITAV TRIPATHY	2026-02-09	Paragraphs incorrectly mentioned in petition as well as declaration of the affidavit.
92	D-WP(C)/5025/2026	AKSHAYA KUMAR BEHERA	2026-02-09	1.Sale deed dtd 01.2010 not correctly furnished in the Index vide Annex-1.2.Sale deed dtd

				02.01.2010 mentioned in the para-3 body of the petition not tally with under annex-1.
93	D-WP(C)/5552/2026	SANJIB KUMAR BHANJADEO	2026-02-09	Page no.22 not legible.
94	D-WP(C)/5446/2026	SIDHANT DAS	2026-02-09	page no. 22 not neat.
95	D-CONTC/5478/2026	RASHMI KANTA ACHARYA	2026-02-09	PAGING OF INDEX SYNOPSIS and DATE CHART BE OMITTED
96	D-RVWPET/5247/2026	ADV	2026-02-09	Put up for SR after filing of c. copy of impugned order.
97	D-BLAPL/4192/2026	KEDARNATH SAHOO	2026-02-09	Hologram of Rs.50/- not affixed in V.nama.
98	D-WP(C)/5393/2026	KAIBALYA PANDA	2026-02-09	Page no. 29,40,41 not neat.
99	D-CONTC/5474/2026	ADV.	2026-02-09	Code NOT INDICATED
100	D-BLAPL/4227/2026	BIJAY KUMAR BEHERA	2026-02-09	P.R.No. mentioned in petition neither reflect in Rejection order nor copy of the P.R. filed.
101	D-WP(C)/5057/2026	BHABANI SANKAR DAS	2026-02-09	Put SR after filing Legal heirs of petitioner No-6 and Ops - 4 5 9 and 10 in connection with C. T
102	D-RSA/3923/2026	AMIT KUMAR NATH	2026-02-09	1. Court Fee Claiming for exemption,Caste Certificate Not Filed. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Paid. Decree Rs 05/- Not Paid. (b) Appellate Court Judgement Rs 04/- Paid. Decree Rs 05/- Not Paid 3. HCBA Welfare Fee of Rs.50/- not affixed. 4.Put up for further S.R for computing the period of limitation after rectification.2.Pages No-47 and 48 not available in the Appeal Memo.
103	D-MACA/5390/2026	NIBEDITA MOHANTY	2026-02-09	statutory deposit not made
104	D-MACA/5411/2026	SUSHANTA KUMAR JOSHI	2026-02-09	further SR after filling of c copy of impugned order and furnish valuation with court fee payable
105	D-RSA/3080/2026	AMIT KUMAR NATH	2026-02-09	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Court Fee Rs.300/- Payable Not Paid Put up for further S.R after Payment of C.Fee and C.Copy for computing the period of limitation.
106	D-WP(C)/4761/2026	ASIT KUMAR DASH	2026-02-09	Put SR after filing the Consolidated petition.
107	D-MACA/5414/2026	SAUMEDRA KUMAR GHOSE	2026-02-09	statutory deposit not made
108	D-MACA/5422/2026	MAHITOSH SINHA	2026-02-09	Period of Delay 2 days 2.statutory deposit not made
109	D-CMAPL/5349/2026	G.P.DUTTA	2026-02-09	Period of Delay 2346 days delay 2.Reference certificate not furnished.
110	D-WP(C)/173/2026	DILLIP KUMAR RAY	2026-02-09	Rs.3.00 to be paid.PETITIONER NO 21 AGE AND ADDRESS NOT MENTIONED.PETITIONER NO 39 40 41 AND 44 AGE NOT MENTIONED.

111	D-WP(C)/5575/2026	NITYABRATA BEHURIA	2026-02-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
112	D-CRLREV/4196/2026	BISWARANJAN DALAI	2026-02-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1 CRLMC mentioned instead of CRLREV in I.A. serial No-3 .
113	D-WP(C)/5176/2026	SOUBHAGYA SUNDAR DAS	2026-02-09	1. In Index, Annexure-1 mentioned not in the averments in the Writ petition
114	D-WP(C)/5266/2026	ARUN KUMAR PATRA	2026-02-09	1. Ann.1 not legible.
115	D-CRLREV/4133/2026	AMIT BISWAL	2026-02-09	put Up SR after filing consolidated petition.
116	D-WP(C)/5427/2026	MAHITOSH SINHA	2026-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Paragraph not correctly mentioned in the affidavit.Page 13 not neat.
117	D-WP(C)/5577/2026	AKHAYA BISWAL	2026-02-09	1.Hologram of Rs.50/- to be paid on V>Nama
118	D-CMAPL/5505/2026	ADV.	2026-02-09	1.AU fee Rs 2.25/- to be paid. i) Synopsis and date chart not page mark in Index. ii) Reference certificate not furnished. 3. Code In correct.
119	D-ABLAPL/4131/2026	BIRAJA PRASAD NANDA	2026-02-09	CRLMC mentioned instead ABLAPL in V>Nama
120	D-WP(C)/5448/2026	SUNIL KUMAR PANDA	2026-02-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 21 not neat.
121	D-WP(C)/5450/2026	ANSHURAM MISHRA	2026-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
122	D-ABLAPL/4266/2026	TARA PRASAD MOHAPATRA	2026-02-09	1. Page no-10 not correctly setting.
123	D-WP(C)/5275/2026	SANGRAM JENA	2026-02-09	1. Annexure-3 not legible
124	D-BLAPL/4107/2026	DUSHMANTA SAHOO	2026-02-09	3-AUTHENTICATION FEE IS DEFICIENT.
125	D-WP(C)/5554/2026	ASIT KUMAR DASH	2026-02-09	.Receipt Showing Serv.copy To cg not Filed.
126	D-BLAPL/4118/2026	KAILASH KUMAR MUKHI	2026-02-09	1.P.S CASE NO. ,C.T CASE NO AND PENDING BEFORE THE COURT HAVE NOT BEEN MENTIONED IN THE CAUSE TITLE OF THE APPLICATION
127	D-BLAPL/4099/2026	BIRAJA PRASAD TRIPATHY	2026-02-09	1..mobile Phone Numbers Of All The Signing Advocates Not Indicated 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
128	D-ABLAPL/4144/2026	JUGALA KISHORE PANDA	2026-02-09	1. Facts at Sl.3 of Date Chart not proper.

129	D-WP(C)/5608/2026	KAMALA KANTA NAYAK	2026-02-09	Index page marking not proper.
130	D-BLAPL/4119/2026	SANDEEP RAJ PANDA	2026-02-09	1. PAGE NO 11 12 and 13 not legible 2. In Affidavit, undertaking certificate not correct.
131	D-BLAPL/4127/2026	BIRAJA PRASANNA DAS	2026-02-09	1. Page no 8 not legible
132	D-WP(C)/5412/2026	AMARENDRA PRADHAN	2026-02-09	1.D.C.fee of Rs.168/- to be paid in cause title.2.Name of the petitioner sl. nos.21 22 23 25 26 27 28 and 29 not executed, name and address not mentioned on V.nama.3.Authorization with regard to wear affidavit on behalf of other petitioner not furnished in affidavit
133	D-BLAPL/4101/2026	BIRAJA PRASAD TRIPATHY	2026-02-09	1..mobile Phone Numbers Of All The Signing Advocates Not Indicated 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
134	D-WP(C)/5582/2026	BHABANI SANKAR DAS	2026-02-09	.Receipt Showing Serv.copy To cg not Filed.
135	D-BLAPL/4126/2026	BIRAJA PRASANNA DAS	2026-02-09	1. Page no 9 not legible
136	D-BLAPL/4005/2026	DHANANJAYA MUND	2026-02-09	Paragraphs incorrectly mentioned in declaration of affidavit.
137	D-WP(C)/5187/2026	SADASIVA PATRA (1)	2026-02-09	3-AUTHENTICATION FEE IS DEFICIENT. 1. Annexure -3 and 6 not legible
138	D-BLAPL/4121/2026	PRAFULLA KUMAR KAR	2026-02-09	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for S.R there after
139	D-WP(C)/5184/2026	SADASIVA PATRA (1)	2026-02-09	1. Annexure-5 not legible
140	D-BLAPL/4015/2026	RAJJEET ROY	2026-02-09	P.R.No. mentioned in petition neither reflected in Rejection order nor copy of the P.R. filed.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 09-02-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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